## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 130/397-398/NCLT/AHM/2016 (New) C.P. No. 59/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company:

Sangita A. Soni

V/s

Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

DHARMESH SHAH ADV. for For Allianes Relieved Signature

1. a/w. Swati Lingher Returnes Relieved Allianes
and Chanakya Bharray S. LEGAL.

2. NAVIN PAHWA ADVOCATE FOR

## <u>ORDER</u>

Learned Advocate Mr. Dharmesh Shah i/b GMS Legal present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 6.

Respondent produced original documents along with affidavit in sealed coved.

Sealed cover is opened in open Court.

Petitioner is entitled to apply for certified copies of the same.

At request of petitioner counsel for hearing 23.08.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of July, 2017.